

Declaration of Assets in the form of real estate or investments as per the Full Court resolution dated 7th May, 1997 and re-iterated on 8th July, 2008.

(Relevant Date: 30th September 2012)

- A. Name of Judge: JUSTICE PRADEEP NANDRAJOG.
B. Spouse
C. Dependants : NIL

1. Real Estate (immoveable property)

1.1 Real Estate (immoveable property) of the Judge

S.No.	Description	Remarks
1.	HALF OWNER OF FLAT AT RIDGEWOOD ESTATE, DLF PHASE-IV, GURGAON, HARYANA AD-MEASURING 1720 SQ.FT. (SUPER AREA)	PURCHASED IN APRIL 2010

1.2 Real Estate (immoveable property) of the Judge's Spouse

S.No.	Description	Remarks
1.	FIRST FLOOR (AD-MEASURING ABOUT 1000 SQ. FT.) WITH ROOF RIGHTS OF COTTAGE AT RADHA BHAWAN ESTATE LIBRARY, MUSSOURIE, UTTARAKHAND.	PURCHASED IN THE YEAR 1996
2.	HALF OWNER OF FLAT AT RIDGEWOOD ESTATE, DLF PHASE-IV, GURGAON, HARYANA AD-MEASURING 1720 SQ.FT. (SUPER AREA)	PURCHASED IN APRIL 2010

1.3 Real Estate (immoveable property) of the Judge's dependants

S.No.	Description	Remarks
1.	N.A.	

2. Investments

2.1 Investments of the Judge

2.1.1 Shares

S.No.	Description	Number	Remarks
1.	NIL	NIL	NIL

2.1.2 Mutual Funds

S.No.	Description	Number	Remarks
1.	NIL	NIL	NIL

2.1.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1.	FIXED DEPOSITS IN BANK	NIL	NIL
2.	AMOUNT IN SAVINGS BANK	₹2,88,677.94	NIL
3.	DEPOSIT IN G.P.F. ACCOUNT	₹8,09,091.00	NIL

2.2 Investments of the Judge's Spouse

2.2.1 Shares

S.No.	Description	Number	Remarks
1.	EAST INDIA HOTELS LTD.	180	PAID-UP VALUE ₹100.00
2.	INTERNATIONAL TRAVEL HOUSE	100	PAID-UP VALUE ₹100.00

2.2.2 Mutual Funds

S.No.	Description	Number	Remarks
1.	HDFC TOP-200	4629.522 UNITS	PURCHASE PRICE ₹2,00,000.00

2.2.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1.	FIXED DEPOSITS IN BANK	₹5,75,000.00	NIL
2.	AMOUNT IN SAVINGS BANK	₹4,40,709.27	NIL
3.	DEPOSIT IN G.P.F. ACCOUNT	₹37,87,746.00	NIL
4.	DEPOSIT IN P.P.F. ACCOUNT	₹10,60,421.01	NIL
5.	LIC POLICY. MATURITY AFTER 20 YEARS COMMENCING ON 3.5.1993. ANNUAL PREMIUM ₹13,040.00		NIL
6.	LIC POLICY. MATURING AFTER 25 YEARS COMMENCING ON 1.11.1991. ANNUAL PREMIUM OF ₹10,703.00		NIL

2.3 Investments of the Judge's Dependants

2.3.1 Shares

S.No.	Description	Number	Remarks
1.	N.A.	N.A.	

2.3.2 Mutual Funds

S.No.	Description	Number	Remarks
1.	N.A.	N.A.	

2.3.3 Deposits and other Financial Investments

S.No.	Description	Amount	Remarks
1.	N.A.	N.A.	

3. Other remarks :

Signature of the Judge:

Date: 1st day of November, 2012